

HIGH COURT OF SIKKIM
GANGTOK

No.295/Confdl/HCS

Dated: 30/09/2016

OFFICE ORDER

Consequent upon the appointment of Mr. Suraj Chettri as District & Sessions Judge (South) at Namchi, in the cadre of Sikkim Superior Judicial Service, vide Office Order No.293/Confdl/HCS dated 30.09.2016, Mr. Benoy Sharma, Civil Judge-cum-Judicial Magistrate (North) at Mangan will hold charge of the Court and Office of the Chief Judicial Magistrate-cum-Civil Judge, (East and North) at Gangtok in addition to his own duties until further orders.

Further, he is directed to hold the Court of the Civil Judge-cum-Judicial Magistrate (North) at Mangan on the 1st and 3rd Monday of every month and incase, if any Monday falls on a holiday then he shall hold Court on the next working day.

By Order,

Sd-

(N.G. Sherpa)

REGISTRAR GENERAL (I/C)

Memo No. V(31) Confdl/HCS/ 6282-306

Dated: 30/09/2016

Copy to:

1. Mr. Benoy Sharma, Civil Judge-cum-Judicial Magistrate (North) at Mangan.
2. Mr. Suraj Chettri, District & Sessions Judge (South) at Namchi.
3. The Chief Secretary, Government of Sikkim, Gangtok.
4. The District & Sessions Judge (East) at Gangtok.
5. The District & Sessions Judge (West) at Gyalshing.
6. The District & Sessions Judge (North) at Mangan.
7. The Advocate General, Government of Sikkim, Gangtok.
8. The Additional Advocate General, Government of Sikkim, Gangtok.
9. The Additional Chief Secretary-cum-Home Secretary, Government of Sikkim, Gangtok.
10. The Principal Secretary, Law Department, Government of Sikkim, Gangtok.
11. The Special Secretary, Department of Personnel, Adm., Reforms and Training, Government of Sikkim, Gangtok.
12. The Special Secretary, Sikkim State Legal Services Authority, Gangtok.
13. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
14. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
15. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
16. The Civil Judge-cum-Judicial Magistrate (North) at Mangan.
17. The General Secretary, Bar Association of Sikkim, Gangtok.
18. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
19. The General Secretary, High Court of Sikkim Bar Association, Gangtok.
20. The Gazette Section, Home Department, Government of Sikkim for publication in Government Gazette.
21. The Joint Registrar-cum-PPS to Hon'ble the Chief Justice.
22. The P.P.S. to Hon'ble Judge, High Court of Sikkim, Gangtok.
23. Computer Cell, High Court of Sikkim, Gangtok (for publishing in the High Court Website)
24. Guard File.
25. File.

N.G. Sherpa

REGISTRAR GENERAL (I/C)